

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 807
TO BE ANSWERED ON 21.07.2016**

Review of Proposals for New Mines

807. SHRI PRAHLAD SINGH PATEL:

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to review the previous / pending proposals of new mines in the country;
- (b) if so, the details thereof;
- (c) the details of new proposals of Northern Coalfields Limited, South Eastern Coalfields Limited, and Western Coalfields Limited in Madhya Pradesh pending with the Government and the time by which the said proposals are likely to be cleared; and
- (d) whether any steps are being taken to commence the Sharada Project of Western Coalfields Limited and if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a) & (b): Periodic review and monitoring of the projects is an on-going process. Projects are reviewed at area level on fortnightly basis and at company head quarter level on monthly basis. At Government level, Ministry of Coal reviews the status of the implementation of projects costing Rs.150 crore and above on quarterly basis. Further all the pending issues of the on-going projects are being monitored regularly through Coal Project Monitoring Portal (e-CPMP) under the Chairmanship of Secretary (Coal). Also the project monitoring group of Cabinet Secretariat monitors the pending issues of the projects on monthly basis. Ministry of Statistics and Programme Implementation monitors the status of on-going projects costing Rs.150 crore and above on monthly and quarterly basis.

(c): Fresh / New Forestry Clearance (FC) proposal with regard to Northern Coalfields Limited (NCL), South Eastern Coalfields Limited (SECL) & Western Coalfields Limited (WCL) pending at Ministry of Environment, Forest and Climate Change (MoEF&CC) and State Government. The table below shows that clearance of 11 out of 13 projects are pending at the level of State Government

Name of Project	Subsidiary	Forest Area (Ha)	Stage-I or Stage-II	Pending at	Status of EC
Nigahi OC	NCL	424.52	Stage-I	State level	Exists
Dudhichua OC	NCL	467.80	Stage-I	State level	Exists

Mahakali OC	WCL	193.19	Stage-I	State level	Exists
Chatarpur-I	WCL	39.82	Stage-I	State level	Exists
Tawa-II	WCL	201.11	Stage-I	State level	EC Application made for enhanced EC from 0.60 to 0.95 - subject to clearance of St-I FC
Jamuniya UG	WCL	54.63	Stage-I	State level	Exists
Maori UG	WCL	255.11	Stage-I	State level	Exists
Dhau North UG	WCL	57.61	Stage-I	State level	EC Application pending - subject to clearance of St-I FC
Tandsi UG	WCL	186.29	Stage-I	State level	Exists
Bhakra UG	WCL	43.41	Stage-I	State level	Exists
Singori OC	WCL	15.19	Stage-I	MOEF&CC	Exists
Rampur Batura	SECL	76.84	Stage-I	State level	NO EC, Fresh application to be made
Dhanpuri OC	SECL	4.10	Stage-II	MOEF&CC	Exists

(d): The Project Report (PR) of Sharada project of WCL is under review for viability of the project.

